

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/80(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	MANAVTA TRADE-LINK PRIVATE LIMITED VS MANIKARAN VINCOM PRIVATE LIMITED.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Anal Basu, RP

Ms. Pallavi Ray, Adv.] for RP

ORDER

1. Learned Counsel for the RP present.
2. Since an appropriate IA is required to be filed in this matter, list this matter on **12.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**